

eCommittee, Supreme Court of India

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Application Form for Email Account for Judicial Officers under NIC mail domain ajj.gov.in

Instructions: Please give all dates in DDMMYYYY format i.e. 15081947 for 15th August, 1947. All fields are compulsory. Put a tickmark (✓) in Gender, Cadre & Yes/No replies. Please read the terms & conditions. **This form will be processed only if printed on both sides of the paper.**

First Name:	Dr.	Mr.	Ms.																Please affix your self-attested passport size photograph										
Middle Name:																													
Last Name:																													
Date of Birth:						1	9	Gender:					Male					Female											
Place of Posting:																													
Designation:																													
Cadre:	Civil Judge					Senior Civil Judge					District Judge																		
Date of Appointment:											Date of Superannuation:					2					0								
Office Address:																													
Residential Address:																													
Tel. No	(O)															(R)													
Mobile No.																													
Whether already having official email ID?										Yes					No					If yes, give full email ID below:									
Alternate personal email ID for password retrieval:																													
Preferred email IDs in order of preference:	(i)															@ajj.gov.in													
	(ii)															@ajj.gov.in													
	(iii)															@ajj.gov.in													

Terms & Conditions

1. Email ID shall be allotted as per email address policy of NIC. Designation and Name of the applicant shall both be included in the Email ID. Email ID shall be having the prefix of applicant's designation and the suffix of applicant's name followed by @ajj.gov.in
2. The password of email account shall have to be kept confidential and changed regularly e.g. once every 3 months by the user. If the account is hacked/hijacked by unscrupulous elements due to non changing of the password or due to voluntary disclosure of password to others; the user shall be held personally and solely responsible for not keeping the confidentiality of the official information and in that case technical support staff, NIC or E-Committee shall not be held responsible.
3. Users should not open any attachments unless, they have come from a known and reliable sender. The mails which are not relevant to the users, should be deleted without opening as the attachments might contain harmful software which may corrupt computer system/data.

